NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/39/2016

NAME OF THE PETITIONER(S) : N. Thirumurthy & another

NAME OF THE RESPONDENT(S) : M/s Sree Pavithra Steels Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

1. For AikiMylsamy Ri-Rs DenihamiB. Associates

BDESIRAN

ORDER

Counsel for petitioner called but absent. No representation. Shri B Desikan, counsel for R1 to R5 present. The matter is posted for final arguments. Put up on 21.12.2016 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)